

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 22.11.2021 (MONDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 416 of 2020	Gulabchand Jain Vs. Punjab national Bank & Anr.	Rajesh Bohra	Atul Sharma Shivanshu-R1 R.D. Choudhary-R2
2.	Comp. App. (AT) (Ins) No. 543 of 2020	Metro Cash & Carry India Pvt. Ltd. Vs. NWCC Supply Chain Solutions Pvt. Ltd. With	Aditya Bhat	Gagan Chhabra
3.	Comp. App. (AT) (Ins) No. 545 of 2020	Metro Cash & Carry Pvt. Ltd. Vs. North West Carrying Company LLP	Aditya Bhat	Ruhi Chhabra
4.	Comp. App. (AT) (Ins) No. 628 of 2020	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional for Jet Airways (India) Ltd.	Kumud Shekhar	Aman Gandhi Ashish Chhawchharia-R1 Raunak Dhillon-R2 Chirag Kamdar-R3 Siddharth Srivastava- R4
5.	Comp. App. (AT) (Ins) No. 790 of 2020	Krishna Kumar Sahu & Ors. Vs. Sai Prasad Properties Ltd.	AvinashBhati	
6.	Comp. App. (AT) (Ins) No. 801 of 2020	Suresh P. Jain HUF & Ors. Vs. Pellet Energy Systems Pvt. Ltd. & Ors.	Rajiv Singh	Lalit Mohan-R1 Rahul Arya-R3 Abhishek Anand-R4 Reshma Mittal-RP

For Admission (Fresh Cases)

7.	Comp. App. (AT) (Ins) No. 903 of 2021	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal Bhawana Sharma-R1 Swarnendu Chatterjee Naman Kamdar-R2
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8.	Comp. App. (AT) (Ins) No. 925 of 2021	Shri Bala Pareek & Ors. Vs. Swami Deen Gupta & Anr.	Lalit Mohan	
9.	Comp. App. (AT) (Ins) No. 929 of 2021	Department of Sales Tax through Deputy Commissioner of Sales Tax Vs. Rajat Mukharjee Resolution Professional for Ashtavinayak auto Pvt. Ltd. & Anr.	Amar Mishra	
10.	Comp. App. (AT) (Ins) No. 930 of 2021	Axis Bank Ltd. Vs. Naren Seth & Anr.	Ujjal Banerjee	
11.	Comp. App. (AT) (Ins) No. 932 of 2021	Srigopal Choudhary Resolution Professional of Shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd.	Santosh Kumar Ray	Aman Gandhi
12.	Comp. App. (AT) (Ins) No. 933 of 2021	Srigopal Choudhary Resolution Professional of shree Ram Urban Infrastructures Ltd. Vs. India Bulls Housing Finance Ltd. & Anr.	Akash Tandon	
13.	Comp. App. (AT) (Ins) No. 942 of 2021 (With Defects)	Ravi Mahajan Vs. Jalesh Kumar Grover & Anr.	Abhishek Anand	
14.	Comp. App. (AT) (Ins) No. 943 of 2021 (With Defects)	Assets Care & Reconstruction Enterprise Ltd. Vs. Dharmendra Kumar Bhasin	Manish Jain	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 198-199 of 2021	Niraj Jha Vs. Enkay (India) Rubber Co. Pvt. Ltd. & Anr.	Harish Katyal	Gurmeet Bindra Saurabh Kalia-R2
16.	Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta & Anr. With	Deebojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshith-R2 Abhay Anand Jena
17.	Contempt Case (AT) No. 17 of 2021 in Comp. App. (AT) (Ins) No. 206 of 2021	Cotton Casuals (India) Pvt. Ltd. Vs. Kanchan Dutta, Liquidator & Anr.	Debojyoti Bhattacharya	Rahul Auddy-R1 Nikhil Parikshit-R2

18.	Comp. App. (AT) (Ins) No. 230 of 2021	Universal Speciality Chemicals Pvt. Ltd. Vs. Safex Chemicals (India) Ltd.	Abhishek Bharti	Rahul Garg
19.	Comp. App. (AT) (Ins) No. 387 of 2021	Directorate of Commercial Taxes Vs. Kharkia Steels Pvt. Ltd. & Ors. With	Madhumita Bhattacharjee	Shweta Thakur-R1 & R3 Megha Tyagi-R2
20.	Comp. App. (AT) (Ins) No. 1111 of 2020	Damodar Valley Corporation Vs. Kharkia Steels Pvt. Ltd. & Ors.	Madhumita Bhattacharjee	Rajshree Kajaria-R1 & R3 Megha Tyagi-R2
21.	Contempt Case (AT) No. 26 of 2021 in Comp. App. (AT) (Ins) No. 1186 of 2019	Edelweiss Assets Reconstruction Company Limited Vs. Gwalior Bypass Projects Ltd. (Through Its Resolution Professional, Mr. Shailesh Verma)	Atul Sharma	Ravishankar Krishnan

For Hearing

22.	Comp. App. (AT) (Ins) No. 385 of 2020	Bishal Jaiswal Vs. Asset Reconstruction Company (India) Ltd. & Anr.	Sandeep Bajaj	Abhirup Das Gupta Ishaan Duggal-R1 Sanjeev Kumar-R2 Pankaj Dhanuka-IRP Anshul Sehgal
23.	Comp. App. (AT) (Ins) No. 210 of 2021	Hardik Fakirchand Shah Proprietor of Cotton Hub Vs. Male Square Retails Pvt. Ltd.	Vikky Dang	

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By order of Hon'ble Chairperson
-sd/-
Registrar